

gation Committee has been appointed to look into the affairs of this mill.

(b) and (c). Do not arise.

#### Flag of the President of India

387. SHRI S. M. BANERJEE : Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state :

(a) whether a demand has been made that the flag of the President of India should be the same as National Flag ;

(b) if so, the reason for keeping a separate Flag for the President ; and

(c) when Government are likely to take a decision in this matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN UP-MANTRI) (SHRI MOHSIN) (a) to (c). Suggestions have been made for replacement of the Personal Standard of the President of India by the National Flag. The matter is under consideration.

#### Discontinuance of Tariff Preferences Extended to India

388. SHRI YAMUNA PRASAD MANDAL : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state

(a) whether the proposal to discontinue tariff preferences extended to India along with other Commonwealth countries has since been discussed and finalised ; and

(b) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) (a) and (b). Attention is invited to the answer to Lok Sabha Starred Question No. 454 answered on the 2nd December, 1970 on this subject. The discussions in the matter are still continuing.

#### Visit by Foreign Trade Delegations to India

389. SHRI YAMUNA PRASAD MANDAL : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state ;

(a) whether many Trade Delegations visited India during the last six months ;

(b) if so, the names of the Delegations ;

(c) the details of their discussions with Government and private Industrialists ; and

(d) the results achieved ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) Yes, Sir. Thirteen Trade Delegations from abroad have visited India since November, 1970.

(b) to (d). A statement is laid on the Table of the House. [Placed in Library. See to IT—190/71]

#### Sick Textile Mills

390. SHRI YAMUNA PRASAD MANDAL : Will the Minister of FOREIGN TRADE (VIDESH VYAPAR MANTRI) be pleased to state :

(a) the names of sick textile mills at present in the country ,

(b) the number of sick textile mills which have been opened by the National Textile Corporation so far, State-wise ,

(c) whether there is any proposal under consideration of Government to restart the remaining sick textile mills in the country ; and

(d) the amount of money invested and likely to be invested by Government on these mills ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE) : (a) No assessment as such has been made of the sick textile mills in the country.

(b) and (c). The management of 16 cotton textile mills has been taken over by the Government, under the Industries (Development and Regulation) Act, after the setting up of the National Textile Corporation. Out of these, 11 Mills which were lying closed at the time of their take over are now working. The State-wise break-up is given below :—

Gujarat